

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

OA No.166/88

Date of decision: 26.5.93

Shri Padam Singh .. Chief Secretary, Delhi Admn.

CORAM:

Hon'ble Member (A) Mr. B.N.Dhoudiyal

Hon'ble Member (J) Mr. C.J. Roy

For the applicant .. None

For the respondents .. None

JUDGEMENT (ORAL)

*Now speak for the applicant*

This is an old case of 1988 and is posted peremptorily for final hearing from among the first 10 cases. We find that neither the applicant nor his counsel is showing keen interest to prosecute the case ~~nor~~ further. Therefore this case is dismissed for default.

*first*  
(C.J. ROY)  
Member (J)  
26.5.93

*S.N. D.N.D.*  
(B.N.DHOUNDIYAL)  
Member (A)  
26.5.93